

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No.Estt.(RJS)/59/2014

Date : 19.05.2014

The following officers are appointed/posted till further orders, as Presiding Officers of the vacant Courts shown against their names in addition to their own duties with immediate effect :-

S. No.	Name of officer with present post SARVA SHRI/MS./SMT. :	Name of vacant Courts for which additional appointment is to be made
1	2	3
AJMER JUDGESHIP :		
1.	Ravi Prakash Sharma Spl. Judge, SC/ST Cases Court, Ajmer	ADJ No.5, Ajmer
2.	Chakravartty Mahecha ADJ No.4, Ajmer	Additional Session Court, Women Atrocities Cases, Ajmer
3.	Shailesh Jaria ACJM No.1, Ajmer	CJ(JD)-JM, Ajmer (East)
4.	Dr. Sanjay Kumar Gupta CJ(JD)-JM (South), Ajmer	ACJ(JD)-JM NO.6, Ajmer
5.	Suresh Kumar-I ACJM No.3, Ajmer	ACJ(JD)-JM No.5, Ajmer
6.	Seema Mewara ACJM No.1, Beawar	ACJ(JD)-JM No.1, Beawar
7.	Bina Gupta CJ(JD)-JM, Beawar	ACJ(JD)-JM No.2, Beawar (Till the period of maternity leave of Smt. Lalita Sharma i.e. upto 31.10.14)
8.	Lalita Sharma ACJM, Beawar (After availing maternity leave)	ACJ(JD)-JM No. 2, Beawar
9.	Bhanu Kumar ACJ(SD)-ACJM No.2, Kishangarh	CJ(JD)-JM, Kishangarh
10.	Premlata Saini CJ(SD)-ACJM No.1, Kekri	CJ(JD)-JM, Kekri
11.	Neeraj Kumar ACJ(SD)-ACJM No.2, Kekri	CJ(JD)-JM, Sarwar
12.	Anita Tailor CJ(JD)-JM, Nasirabad	CJ(JD)-JM, Bijaynagar
ALWAR JUDGESHIP:		
13.	Yogesh Kumar Gupta ADJ No.2, Alwar	Spl.Court, ACD Cases, Alwar
14.	Bharwar Lal Bugaliya ADJ No.1, Kishangarhbas	ADJ No.2, Kishangarhbas
15.	Jaimala Panigar CJ(JD)-JM, Laxmangarh	ACJM, Laxmangarh
16.	Jagat Singh Panwar ACJM No.2, Alwar	CJ(JD)-JM No.2, Alwar
17.	Renu Srivastava ACJM No.1, Alwar	ACJ(JD)-JM No.1, Alwar
18.	Madhu Sudan Rai ACJM No.3, Alwar	ACJ(JD)-JM No.3, Alwar

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19.	Krishnakant CJ(JD)-JM No.1, Alwar	ACJ(JD)-JM No.4, Alwar
20.	Palvinder Singh ACJM, Kishangarhbas	CJ(JD)-JM, Kishangarhbas
21.	Palvinder Singh ACJM, Kishangarhbas	CJ(JD)-JM, Mundawar
22.	Sunil Kumar Yadav ACJM, Behror	CJ(JD)-JM, Bansoor
BALOTRA JUDGESHIP		
23.	Govind Prasad Goyal DJ, Balotra	ADJ, Balotra
24.	Mancha Ram Suthar ADJ, Barmer	Spl.Court, SC/ST Cases, Barmer
25.	Shail Kumari Solanki ACJM, Barmer	ACJ(JD)-JM, Barmer
26.	Purnima Gaur ACJM, Balotra	CJ(JD)-JM, Siwana
BANSWARA JUDGESHIP		
27.	Kuldeep Sutrar ACJM, Kushalgarh	CJ(JD)-JM, Bagidora
BARAN JUDGESHIP		
28.	Bina Jain CJM, Baran	CJ(JD)-JM, Mangrol
29.	Neeraj Kumar-II CJ(JD)-JM, Baran	ACJ(JD)-JM, Baran
30.	Pradeep Kumar Modi ACJM, Baran	CJ(JD)-JM, Anta
31.	Ajay Kumar Sharma ACJM, Shahbad	CJ(JD)-JM, Kishanganj
BHARATPUR JUDGESHIP		
32.	Harun ADJ No.3, Bharatpur	Additional Sessions Court, Women Atrocities Cases, Bharatpur
33.	Mukesh Srivastava ADJ No.1, Bharatpur	Spl.Judge, SC/ST Cases Court, Bharatpur
34.	Harvinder Singh Judge, Spl.Court for Dacoity Cases, Bharatpur	ADJ No.4, Bharatpur
35.	Esrar Khokhar Spl.ACJM(P.C.P.N.D.T. Act Cases), Bharatpur	CJ(JD)-JM, Nadbai
36.	Sukesh Kumar Jain ACJM, Deeg	CJ(JD)-JM, Deeg
37.	Madan Gopal Arya ACJM No.1, Bharatpur	ACJ(JD)-JM No.4, Bharatpur
BHILWARA JUDGESHIP		
38.	Latika Deepak Parashar CJ(JD)-JM (E), Bhilwara	ACJ(JD)-JM No.1, Bhilwara
39.	Siddharth Deep ACJM No.1, Bhilwara	ACJ(JD)-JM No.2, Bhilwara

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40.	Dinesh Kumar Jaluthuria Spl.J.M.(N.I.Act Cases)Court No.1, Bhilwara	Spl.J.M.(N.I.Act Cases)Court No.2, Bhilwara
41.	Deepak Parashar ACJ(JD)-JM No.3, Bhilwara	CJ(JD)-JM, Kotri
42.	Santosh Kumar Mittal ACJM, Mandālgarh	CJ(JD)-JM, Bijoliya
43.	Meenakshi Jain ACJM, Gulabpura	CJ(JD)-JM, Asind
44.	Premraj Singh Chandrawat ACJM, Shahpura	CJ(JD)-JM, Shahpura
BIKANER JUDGESHIP		
45.	Hari Kumar Godara DJ, Bikaner	Spl.Judge, SC/ST Cases Court, Bikaner
46.	Omi Purohit ADJ No.1, Bikaner	Additional Sessions Court, Women Atrocities Cases, Bikaner
47.	Madhu Hissariya ACJM NO. 2, Bikaner	ACJ(JD)-JM NO.1, Bikaner
48.	Pramod Bansal ACJM NO.3, Bikaner	ACJM (Railway), Bikaner
BUNDI JUDGESHIP		
49.	Gambhir Singh CJM, Bundi	ACJ(JD)-JM No.3,Bundi
50.	Suman Gupta ACJM, Kesoraipatan	CJ(JD)-JM, Keshoraipatan
51.	Vinod Kumar Bagri CJ(JD)-JM, Nainwa	ACJM, Nainwa
52.	Prashant Choudhary CJ(JD)-JM, Indergarh	CJ(JD)-JM, Lakheri
53.	Rekha Yadav ACJM, Bundi	ACJ(JD)-JM No.2, Bundi
54.	Vidyanand Shukla CJ(JD)-JM, Bundi	CJ(JD)-JM, Talera and ACJ(JD)-JM No.1, Bundi (Till the period of maternity leave of Smt. Sonal Shukla i.e. upto 27.08.14).
CHITTORGARH JUDGESHIP		
55.	Amit Sehlot ACJM No.1, Nimbahera	ACJM No.2, Nimbahera
56.	Shiv Charan Meena ACJM, Badi Sadri	CJ(JD)-JM, Badisadri
57.	Ram Avtar Soni ACJM, Begun	CJ(JD)-JM, Begun
58.	Narendra Kumar Khatri Nyayadhikari, Gram Nyayalaya, Bhadesar	CJ(JD)-JM, Madafiya
59.	Smt. Savitri Anand Nirbhik CJ(JD)-JM, Kapasan	CJ(JD)-JM, Rashmi
CHURU JUDGESHIP		
60.	Satya Pal Verma ACJM, Sujangarh	CJ(JD)-JM, Sujangarh

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DAUSA JUDGESHIP		
61.	Sunil Kumar Goyal ACJM, Sikrai	CJ(JD)-JM, Sikrai (Dausa)
62.	Pradeep Kumar Verma ACJM, Mahuwa	CJ(JD)-JM, Mahuwa
63.	Ajay Godara ACJM No.1, Lalsot	CJ(JD)-JM, Lalsot
DHOLPUR JUDGESHIP		
64.	Paras Kumar Jain CJM, Dholpur	ACJ(JD)-JM No.3, Dholpur
65.	Paras Kumar Jain CJM, Dholpur	CJ(JD)-JM, Dholpur (Till the period of maternity leave of Smt. Mamta Choudhary i.e. upto 25.09.14)
66.	Rajesh Sharma ACJM, Dholpur	ACJ(JD)-JM No.1, Dholpur
67.	Rajesh Sharma ACJM, Dholpur	ACJ(JD)-JM No.2, Dholpur
68.	Sunder Lal Bansiwala ACJM No.1, Bari	ACJ(SD)-ACJM No.3, Bari
DUNGARPUR JUDGESHIP		
69.	Ashok Kumar Agarwal CJM, Dungarpur	ACJM, Dungarpur and CJ(JD)-JM, Simalwara
70.	Dinesh Kumar Garhwal ACJM, Sagwara	CJ(JD)-JM, Aspur
71.	Manish Kumar Vaishnava CJ(JD)-JM, Dungarpur	ACJ(JD)-JM, Dungarpur
GANGANAGAR JUDGESHIP		
72.	Surendra Khare ACJM No.1, Ganganagar	ACJ(JD)-JM No.1, Ganganagar
73.	Pawan Kumar Verma ACJ(SD)-ACJM No.2, Ganganagar	ACJ(JD)-JM No.2, Ganganagar
74.	Santosh Kumar Spl.JM(N.I.Act Cases) Court No.1, Ganganagar	Spl.JM(N.I.Act Cases) Court No.2, Ganganagar
75.	Jagdish Jani ACJM, Suratgarh	CJ(JD)-JM, Suratgarh
76.	Jagdish Jani ACJM, Suratgarh	CJ(JD)-JM, Vijaynagar
77.	Brijesh Panwar ACJM, Anoopgarh	CJ(JD)-JM, Gharshana
78.	Aska Rao ACJM, Raisinghnagar	CJ(JD)-JM, Raisinghnagar
HANUMANGARH JUDGESHIP		
79.	Rajeshwar Singh ADJ No.2, Nohar	ADJ No.1, Nohar
80.	Rakesh Kumar Sharma ACJM, Hanumangarh	ACJ(JD)-JM, Hanumangarh
81.	Rajpal Singh ACJM, Sangaria	CJ(JD)-JM, Tibbi

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82.	Rajesh Sharma ACJM, Bhadra	CJ(JD)-JM, Bhadra
83.	Sushma Pareek ACJM, Nohar	CJ(JD)-JM, Nohar
JAIPUR METROPOLITAN JUDGESHIP		
84.	Manju Chauhan ADJ No.15, Jaipur Metropolitan	ADJ No.1, Jaipur Metropolitan
85.	Mukesh ADJ No.5, Jaipur Metropolitan	ADJ No.3, Jaipur Metropolitan
86.	Kailash Chand Gupta ADJ No.16, Jaipur Metropolitan	ADJ No.7, Jaipur Metropolitan
87.	Prem Prakash Gupta ADJ No.17, Jaipur Metropolitan	Spl.Judge, Sati Niwaran Cases Court, Jaipur Metropolitan
88.	Meenakshi Sharma Spl.Judge, Fake Currency Cases Court, Jaipur Metropolitan	Spl.Judge, SC/ST Cases Court, Jaipur Metropolitan
89.	Hina Parihar ACMM No.19, Jaipur Metropolitan	ACMM (PCPNDT) Cases Court, Jaipur Metropolitan
90.	Gauri Shanker Sharma ACMM No.3, Jaipur Metropolitan	ACMM No.16, Jaipur Metropolitan
91.	Mahendra Kumar Dave ACMM No.7, Jaipur Metropolitan	ACMM No.17, Jaipur Metropolitan
92.	Satish Chnadra Godara ACMM No.8, Jaipur Metropolitan	ACMM No.18, Jaipur Metropolitan
93.	Mohd. Asif Ansari Spl.MM (NI Act Cases) Court No.3, Jaipur Metropolitan	ACJ(JD)-MM No.5, Jaipur Metropolitan
94.	Mahendra Pratap Bhati ACJ(JD)-MM No.15, Jaipur Metropolitan	Spl.MM (NI Act Cases) Court No.1, Jaipur Metropolitan
95.	Mohit Dwivedi ACJ(JD)-MM No.16, Jaipur Metropolitan	Spl.MM (NI Act Cases) Court No.9, Jaipur Metropolitan
96.	Mahendra Kumar Agarwal-II ACJ(JD)-MM No.6, Jaipur Metropolitan	Spl.MM (NI Act Cases) Court No.15, Jaipur Metropolitan
97.	Avinash Choudhary ACJ(JD)-MM No.8, Jaipur Metropolitan	Spl.MM (NI Act Cases) Court No.18, Jaipur Metropolitan
98.	Shiv Kumar -II ACJ(JD)-MM No.23, Jaipur Metropolitan	Spl.MM (NI Act Cases) Court No.14, Jaipur Metropolitan
99.	Rakesh Ramawat ACJ(JD)-MM No.20, Jaipur Metropolitan	Spl.MM (NI Act Cases) Court No.10, Jaipur Metropolitan
100.	Ajanta Agarwal ACJ(JD)-MM No.22, Jaipur Metropolitan	Spl.MM (NI Act Cases) Court No.16, Jaipur Metropolitan
101.	Raj Kumar Chouhan ACJ(JD)-MM No.30, Jaipur Metropolitan	Spl.MM (NI Act Cases) Court No.12, Jaipur Metropolitan
102.	Naresh Singh Spl.MM (NI Act Cases) Court No.4, Jaipur Metropolitan	Spl.MM (NI Act Cases) Court No.20, Jaipur Metropolitan
JAIPUR DISTRICT JUDGESHIP		
103.	Kamal Kumar Bagri DJ, Jaipur District	Judge, Printing & Stationary Embezzlement Cases Court, Jaipur
104.	Sunil Kumar Bishnoi Spl.JM (Mobile) No.2, Jaipur District	ACJ(JD)-JM No.2, Jaipur District

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105.	Renuka Singh Hooda ACJM No.2, Jaipur District	ACJ(JD)-JM No.3, Jaipur District
106.	Salim Badar ACJM, Shahpura	CJ(JD)-JM, Shahpura
107.	Neeraj Gupta ACJ(JD)-JM, Chomu	CJ(JD)-JM, Chomu
108.	Suresh Kumar-II Nyayadhikari, Gram Nyayalaya, Sambhar Lake	CJ(JD)-JM, Sambhar Lake
109.	Sarita Meena CJ(JD)-JM, Kotputli	ACJ(JD)-JM, Kotputli
	JALORE JUDGESHIP	
110.	Dr. Surya Prakash Pareek ACJM No.2, Jalore	CJ(JD)-JM, Jalore
111.	Siddheshwar Puri ACJM, Bhinmal	CJ(JD)-JM, Raniwara
	JALAWAR JUDGESHIP	
112.	Ashok Choudhary Spl.Judge, SC/ST Cases Court, Jhalawar	ADJ, Aklera
113.	Virendra Singh Mehlawat ACJM, Aklera	CJ(JD)-JM, Aklera
114.	Rakesh Katara CJM, Jhalawar	CJ(JD)-JM, Pirawa
	JHUNJHUNU JUDGESHIP	
115.	Suman Saharan ACJM, Khetri	CJ(JD)-JM, Khetri
	JODHPUR METROPOLITAN	JUDGESHIP
116.	Shivani Singh ADJ No.4, Jodhpur Mertropolitan	Additional Sessions Judge, Women Atrocities Cases, Jodhpur Mertropolitan
117.	Shiv Kumar-I ACMM No.4, Jodhpur Metropolitan	ACMM No.6, Jodhpur Metropolitan
118.	Pawan Kumar Agarwal ACMM No.1, Jodhpur Metropolitan	ACJ(JD)-MM No.4, Jodhpur Metropolitan
	KARALI JUDGESHIP	
119.	Mahesh Mangtani ACJM, Hindaun	CJ(JD)-JM, Hindauncity (Till the period of maternity leave of Smt. Harinder Kaur Brar i.e. upto 30.06.14)
120.	Mahesh Mangtani ACJM, Hindaun	ACJ(JD)-JM No.1, Hindauncity (Till the period of maternity leave of Smt. Harinder Kaur Brar i.e. upto 30.06.14)
121.	Harinder Kaur Brar CJ(JD)-JM, Hindaun (After availing maternity leave)	ACJ(JD)-JM No.1, Hindaun City
122.	Rekha Choudhary ACJM, Karauli	ACJ(JD)-JM, Karauli
	KOTA JUDGESHIP	
123.	Deep Chand Joshi Judge, Spl.Court, Women Atrocities & Dowry Cases, Kota	ADJ No.1, Kota

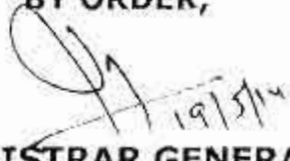
S. No.	Name of officer with present post SARVA SHRI/MS./SMT. :	Name of vacant Courts for which additional appointment is to be made
124.	Mudita Bhargava ADJ No.5, Kota	ADJ No.2, Kota (Till the period of maternity leave of Smt.Tara Agarwal i.e. upto 04.07.14)
125.	Manish Agarwal ACJM No.7, Kota	ACJM (Railway), Kota
126.	Prithvi Pal Singh ACJM, Ramganjmandi	CJ(JD)-JM, Ramganjmandi
127.	Kuntal Jain ACJM No.1, Kota	ACJ(JD)-JM No.4 (South), Kota
128.	Dr. Manoj Kumar Soni ACJM No.3, Kota	ACJ(JD)-JM No.5 (South), Kota
129.	Samrendra Singh Sikharwar ACJM No.4, Kota	ACJ(JD)-JM No.2 (South), Kota
130.	Deepak Dubey ACJM No.5, Kota	ACJ(JD)-JM No.4 (North), Kota
131.	Mahavir Mahawar CJ(JD)-JM, Sangod	CJ(JD)-JM, Kanwas
MERTA JUDGESHIP		
132.	Pukhraj Gehlot ACJM, Merta	ACJ(JD)-JM, Merta
133.	Vijay Singh Sinwar CJM, Nagaur	ACJ(SD)-ACJM, Nagaur
134.	Dr. Manoj Joshi CJ(JD)-JM, Nagaur	ACJ(JD)-JM, Nagaur
135.	Rishi Kumar ACJM, Makrana	CJ(JD)-JM, Makrana
136.	Indu Ujjawal CJ(JD)-JM, Kuchamancity	CJ(JD)-JM, Nawa
137.	Pradeep Kumar-II ACJM, Deedwana	CJ(JD)-JM, Deedwana and CJ(JD)-JM, Jayal
PALI JUDGESHIP		
138.	Pawan Kumar Singhal ACJM, Sojat	CJ(JD)-JM, Sojat
139.	Sonia Beniwal ACJM, Jetaran	CJ(JD)-JM, Jetaran
140.	Devendra Singh Bhati ACJM, BALI	CJ(JD)-JM, Bali
141.	Meena Awasthi ACJM, Sumerpur	CJ(JD)-JM, Sumerpur
142.	Arif Mohd. Khan ACJM, Pali	ACJ(JD)-JM NO.2, Pali
PRATAPGARH JUDGESHIP		
143.	Sonali Prashant Sharma CJ(JD)-JM, Pratapgarh	ACJ(JD)-JM, Pratapgarh
RAJSAMAND JUDGESHIP		
144.	Vaibhav Kumar Tailor CJ(JD)-JM, Deogarh	ACJM, Bhim
145.	Madan Gopal Soni ACJM, Rajsamand	CJ(JD)-JM, Amet

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146.	Sandeep Sharma CJM, Rajsamand	CJ(JD)-JM, Kumbhalgarh
147.	Madhu Sudan Mishra ACJM, Nathdwara	CJ(JD)-JM, Nathdwara
SAWAIMADHOPUR JUDGESHIP		
148.	Rajendra Sharma CJM, Sawaimadhopur	CJ(JD)-JM, Bonli
149.	Sharad Kumar Vyas CJ(JD)-JM, Khandar	ACJ(JD)-JM, Sawaimadhopur
150.	Brajesh Kumar Sharma ACJM, Gangapurcity	ACJ(JD)-JM No.1, Gangapurcity
151.	Brajesh Kumar Sharma ACJM, Gangapurcity	ACJ(JD)-JM No.2, Gangapurcity
152.	Ankit Raman CJ(JD)-JM, Gangapurcity	CJ(JD)-JM, Bamanwas
SIKAR JUDGESHIP		
153.	Dhirendra Singh Rajawat ADJ No.3, Sikar	ADJ No.4, Sikar
154.	Ritu Meena CJ(JD)-JM, Sikar	ACJ(JD)-JM No.1, Sikar
155.	Dalip Singh CJM, Sikar	ACJ(JD)-JM NO.2, Sikar
156.	Dev Kumar Khatri ACJM No.2, Neem-Ka-Thana	CJ(JD)-JM, Neem-Ka-Thana
157.	Pawan Kumar ACJM No.2, Srimadhopur	CJ(JD)-JM, Srimadhopur
158.	Diksha ACJM, Fatehpur	CJ(JD)-JM, Fatehpur
SIROHI JUDGESHIP		
159.	Parveen Kumar-II CJ(JD)-JM, Sirohi	CJ(JD)-JM, Revdar
TONK JUDGESHIP		
160.	Tirupati Kumar Gupta ACJM, Niwai	CJ(JD)-JM, Niwai
161.	Amar Singh Champawat CJ(JD)-JM, Deoli	ACJ(JD)-JM, Deoli
UDAIPUR JUDGESHIP		
162.	Manoj Kumar Goyal ACJM, Vallabhnagar	ACJM, Mavli
163.	Vishwa Bandu ACJM, Kherwara	CJ(JD)-JM, Kherwara
164.	Suresh Prakash Bhatt ACJM, Jhadol	CJ(JD)-JM, Kotra
165.	Ashish Dadhich ACJM, Kanore	CJ(JD)-JM, Bhinder
166.	Rajan Khatri ACJ(JD)-JM No.1 (North), Udaipur	ACJ(JD)-JM No.2, (South), Udaipur
167.	Bharat Bhushan Pathak Nyayadhikari, Gram Nyayalaya, Girva	Spl.J.M. (N.I. Act Cases) Court No.2, Udaipur

NOTE :-

1. The officers who have been appointed as P.O. of out lying Courts in addition to their own duties shall hold Court at the respective places at least for three days in alternative week.
2. The officers who have been appointed as P.O. of the Court stationed at the same headquarter in addition to their own duties shall dispose off that much additional work so as to achieve at least 40% of the standard of work for which they are holding additional charge.
3. The cases in which accused are in custody or there are direction of higher Court for time bound disposal of case shall be decided on priority basis.

BY ORDER,


REGISTRAR GENERAL